

Ships and Vessels Manufactured in Mazagaon Dock

1705. SHRI VIJAY N. PATIL: Will the Minister of DEFENCE be pleased to state:

(a) the number of ships and other vessels manufactured at Mazagaon Dock, Bombay during 1977-79;

(b) how many of these were sold to outside countries on order and the foreign exchange earned; and

(c) any new orders from foreign countries received for manufacture of ships?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Mazagaon Dock Limited manufactured 10 ships and 56 barges during the period January, 1977 to December, 1979.

(b) Of these, 7 ships and 43 barges were exported to foreign countries. The foreign exchange earned on this account amounted to Rs. 24.79 crores.

(c) No, Sir.

Women raped in Sadha Village in U.P.

1706. SHRIMATI PRAMILA DANDAVATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Station House Officer of the Kalinjar Police Station in Banda district of U.P. and two Police constables raped a married women at Sadha village on 18th February, 1980;

(b) whether a report to this effect has been filed in the Kotwali;

(c) the details thereof; and

(d) the action taken against the concerned policemen/officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a)

A complaint has been lodged that the Station House Officer, Kalinjar and two constables committed rape on a married woman on the night of February 17/18, 1980.

(b) Yes, Sir.

(c) Smt. Urmila, a resident of village Sadha, Police Station Kalinjar complained that on the night of February 17/18, 1980, Station Officer, Kalinjar and two Constables got hold of her husband at their house on the pretext that her husband harboured dacoits and Goondas. When Smt. Urmila requested the Police party to release her husband, the Station House Officer and two Constables allegedly committed rape on her.

(d) An offence under Section 376 I.P.C. was registered at P.S. Kotwali Banda on 19-2-80 against the Station Officer, Kalinjar and two Constables. The case was initially investigated by Special Investigation Staff of District Band. Subsequently the investigation of the case was handed over to the Crime Branch, CID, Uttar Pradesh and the concerned Policemen involved in the alleged case of rape have been transferred to police line and placed under suspension.

Loss in H.E.C., Ranchi

1707. SHRIMATI RAMDULARI SINHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the H.E.C., Ranchi, has suffered loss during the last some years;

(b) if so, the details of the losses and the reason thereof;

(c) whether Government are aware of the demand of the workmen of the corporation for appointment of a Committee for investigation and if possible to take necessary criminal and civil action against the offenders; and

(d) if so, what is the reaction of the Government?